

ANNEXURE- 3														
Name of the Corporate Debtor: P.C DEY & SON DISTRIBUTORS PRIVATE LIMITED								Date of commencement of CIRP: 21.08.2025(Intimation Received by IRP as on 25.08.2025)					List of creditors as on : 11.09.2025	
List of secured financial creditors (other than financial creditors belonging to any class of creditors)										(Amount in Rs)				
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	IFCI Venture Capital Funds Limited	25-07-2025	7,62,50,522.00	7,62,50,522	Secured	7,62,50,522.00	32,28,00,409.19	No	60.79%	N.A.	N.A.	N.A.	N.A.	
Total			7,62,50,522	7,62,50,522		7,62,50,522.00			60.7900%					